CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 25.02.2019

C.P./260/46/2004 PRASANA KUMAR RANA

O.A./260/629/2002 -V/S-FOR ORDERS S. SATPATHY

ITEM NO:32

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. P. K. Mohanty

Notes of The Registry	Order of The Tribunal
Typics of The Registry	None appears for the applicant. Ld. Counsel for the respondents submitted that the order of this Tribunal has been stayed by the Hon'ble High Court in W.P. (C) No. 6932/14 vide order dated 27.09.2004. Since the order dated 06.12.2003 passed in OA No. 629/2002 of this Tribunal has been stayed. The decision of writ petition is not known. Therefore, no C.P is made out. Hence, the C.P is dismissed and notices, if issued are discharged. (SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)
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